

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND  
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA Nos.1687, 1688 & 1689/PUN/2019  
निर्धारण वर्ष / Assessment Years : 2009-10, 2010-11 & 2011-12

Refcon Engineering Services Pvt. Ltd.,  
Office No. 310/311, The Pentagon,  
Off Pune – Satara Road,  
B/H Lotus Court, Parvati,  
Pune – 411009

PAN : AAACR9949N

.....अपीलार्थी / Appellant

**बनाम / V/s.**

DCIT, Circle – 5,  
Pune

.....प्रत्यर्थी / Respondent

Assessee by : Shri Kiran Sanmane  
Revenue by : Shri M.G. Jasnani

सुनवाई की तारीख / Date of Hearing : 26-05-2022  
घोषणा की तारीख / Date of Pronouncement : 06-06-2022

**आदेश / ORDER**

**PER S.S. VISWANETHRA RAVI, JM :**

These three appeals by the assessee against the common order dated 28-08-2019 passed by the Commissioner of Income Tax (Appeals)-4, Pune [‘CIT(A)'] for assessment years 2009-10, 2010-11 and 2011-12, respectively.

2. On perusal of the letter filed by the Managing Director of the assessee, we note that the assessee wishes to withdraw all these appeals in

view of having filed application under Vivad Se Vishwas Scheme proof of which the Form No. 3 is enclosed before this Tribunal.

3. The ld. DR, Shri M.G. Jasnani has no objection in case the assessee wishes to withdraw all these appeals.

4. In view of the request made by the assessee, all the three appeals are dismissed as withdrawn.

Order pronounced in the open court on 06<sup>th</sup> June, 2022.

Sd/-  
(R.S. Syal)  
VICE PRESIDENT

Sd/-  
(S.S. Viswanethra Ravi)  
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 06<sup>th</sup> June, 2022.  
रवि

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-4, Pune
4. The Pr. CIT-3, Pune
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,  
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune